

Year Plan under the heading Tourism is Rs. 4.25 lakhs. This amount excludes expenditure on the tourist bureau already functioning at this place, expenditure on publicity and on two large cars costing about Rs. 60,000/- which the State Government propose to provide primarily for use by tourists.

(b) The question of transfer is under consideration.

(c) The shortage is felt during the peak tourist season.

(d) to (f). Steps are being taken by the Municipal authority with the help of the State Government to augment the supply of water and electricity. The State Government is building additional quarters for its officers and staff so that the accommodation occupied by them is released to the tourists and the local people. As part of the Third Five Year Plan for Tourism, a low income group rest house is being constructed by State Government at an estimated cost of Rs. 4.25 lakhs. The State Government are selecting a suitable site and expect the work to start during the current financial year.

#### Construction of Benigunta-Tirupati Line

\*283. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1260 on the 17th August, 1961 and state at what stage is the proposal for construction of separate broad-gauge line from Benigunta to Tirupati?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** The proposal is not included in the Railway's programme for construction during the Third Five Year Plan.

#### Compensation to the Family of the Late Shri K. Rama Rao

\*284. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 905 on the 24th August, 1961 and state:

(a) whether Government have taken a final decision to pay compensation to the family members of the late Shri K. Rama Rao; and

(b) if so, the quantum of compensation?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) and (b). A statement is laid on the Table of the Sabha.

#### STATEMENT

Taking all the circumstances of the case into account, an *ex-gratia* payment of Rs. 12,000 has been sanctioned in favour of Shrimati Ramarao corresponding to the amounts which the Railways have sanctioned, on their own initiative, in cases of death due to train accidents. Steps are being taken to invest Rs. 10,000 out of this amount, in the Life Insurance Corporation, for securing her an annuity of about Rs. 50 per month for life—with a guaranteed minimum period of fifteen years; the balance of Rs. 2,000 is being paid to her in cash. The return of the forms sent to Shrimati Ramarao to fill in this connection, is awaited.

#### पंकेज प्रोप्राम

\*२८५. { श्री भक्त दर्शन :  
श्री चन्द्र शंकर :  
श्री सुबोध हंसदा :  
श्री रा० चं० माझी :  
श्री स० चं० सामन्त :  
श्री प्र० चं० बरुआ :  
श्री हरिश्चन्द्र माथुर :

क्या लाघ तथा कृषि मंत्री ८ अगस्त, १९६१ के तारंकित प्रश्न संख्या १०३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) सचन खाद्योत्पादन जो कार्यक्रम स्वीकृत हुआ था, उसे कार्यान्वित ि जाने में क्या प्रगति हुई है ;